

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 20th November, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Execution Application No. 48/2018 (M.A. No. 1547/2018) IN O. A. No. 606/2018	Compliance of Municipal Solid Waste Management Rules, 2016	Ms. Katyayni & Ms. Mehak Rastogi, Advs. for Applicant Mr. Balendu Shekhar, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB Mr. A. K. Prasad, Adv. MOUHA Mr. V. K. Shukla, Adv.
2.	Appeal No. 23/2016 (M.A. No. 378/2016) WITH	Dr. Vijay Verma Vs. Uttarakhand Forest Development Corporation & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Appellant Dr. Vijendra Singh Mahndiyani, Adv. for R-1 Mr. Mukul Singh, Adv. for R-2 Mr. Sanjay Kaytal, Adv. for R-4 Mr. Mukesh Verma, Adv. for R-5 Mr. Rahul Verma, AAG for State of Uttarakhand Mr. Raj Kumar, Adv. for R-6 Mr. Amit Goel, Adv. for R-11 Mr. Varun Thakur, Adv. for NMCG
3.	Appeal No. 49/2016 (M.A. No. 838/2016)	Dr. Vijay Verma Vs. Uttarakhand Forest Development Corporation & Ors.	Mr. M. C. Mehta, Adv. for Appellant Mr. Mukul Singh, Adv. for MoEF Mr. Mukesh Verma, Adv. Mr. Rahul Verma, AAG for State of Uttarakhand Mr. Raj Kumar, Adv. for CPCB Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. Mr. A. K. Prasad, Adv. for CGWA
FOR DIRECTION			
4.	Original Application No. 646/2018 (Earlier O.A.No.550/2016)	Ram Ji Vyas Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Advs. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Kumar Bansal & Mr. Rahul Khurana, Advs. Local Commissioner Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan
FOR ADMISSION			
5.	Original Application No. 665/2018	Spandana Jana Sewa Samaste Vs. State of Karnataka	Mr. Devraj Ashok, Adv. for State of Karnataka
AFTER NOTICE			
6.	Original Application No. 840/2018	Pushpa Saini Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Advs. for Respondents

FOR COMPLETION OF PLEADINGS			
7.	Original Application No. 184/2017 (M.A. No. 319/2017 & M.A. No. 1251/2017)	Haryali Welfare Society & Ors. Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Pinaki Misra, Sr. Adv. Mr. Harish Pandey, Adv. for R-9 Mr. Raj Panjwani, Sr. Adv. Mr. A. R. Takkar, Adv. for R-10 Mr. D. N. Goburdhun, Adv. for R-11 Mr. Harish Pandey, Adv. for R-13 Mr. Vivek Jaiswal, Adv. Mr. Krishna Kumar Singh, Adv. for MoEF
8.	Original Application No. 435/2018	Hussein Khan Vs. Fisheries Department, State of Telangana & Ors.	Mr. Varun K. Chopra, Adv. for Applicant Mr. P. Venkat Reddy, Adv. for R-1 Mr. B. V. Niren, Adv. for CGSC
9.	Original Application No. 466/2018 (M.A. No. 1105/2018 & M.A. No. 1500/2018)	Chand Pasha Vs. Tahsildar, Hoskote Taluka, Bengaluru Rural District & Ors.	Mr. Varun K. Chopra, Adv. for Applicant Mr. B. V. Niren, Adv. for CGSC Mr. Devraj Ashok, Adv. for State of Karnataka
10.	Original Application No. 494/2018 (M.A. No. 1149/2018)	Mohammed Nazim Vs. CEO, Fisheries Development Agency, Hapur & Ors.	Mr. Varun K. Chopra, Adv. for Applicant Mr. Amit Tiwari, Adv. for R-1 & 2 Mr. B. V. Niren, Adv. for R-4 & 5 Mr. A. K. Prasad, Adv. for CGSC
FOR HEARING			
11.	Original Application No. 58/2013 (M.A. No. 898/2013, M.A. No. 922/2017 & M.A. No. 329/2018) WITH	Sonya Ghosh Vs. Govt. of NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant Mr. Sanjay Dewan, Adv. for R – 1 & 2 Mr. Vivek Kr. Tandon, Adv. for R-3, 5 & 8 Mr. Rajiv Bansal, Adv. for DDA Mr. Azhar Alam, Adv. for R-4 Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for R - 7 Mr. Parag Tripathi, Sr. Adv. Mr. B.K. Sood, Adv. Mr. Mohit Arora, Adv. for NBCC Mr. D. Rajeshwar Rao, Adv. for Delhi Police Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB Mr. Aditya Gupta, Adv. for BSES Mr. Parvinder Chauhan, Adv. for DUSIB
12.	Original Application No. 116/2015 (M.A.No.327/2015 & M.A.No.589/2015) WITH	Prof. Imtiaz Ahmed & Ors. Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for the Applicant Mr. Sanjay Dewan, Adv. for R-1 & 3 Mr. S.K Sharma, Adv. for R-5 Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB
13.	Original Application No. 144/2015	Sh. Jaipal Singh Vs. Lt. Governor, Delhi & Ors.	Ms. Vandana Sehgal, Adv. for the Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R-2 Ms. Sakshi Popli, Adv. for DJB Mr. Rajiv Bansal, Adv. for DDA Mr. Divis Kumar, Adv. for BSES

			Mr. Sanjana Saddy, Adv. for R-9 Mr. Parvinder Chauhan, Adv. for DUSIB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Arav Kapoor, Adv. for BSES Mr. Manish Srivastava, Adv. for R-9 Mr. Pankaj Sharma, Adv.
14.	Original Application No. 355/2016 (M.A. No. 1271/2017 & M.A. No. 1372/2018)	Bindapur Vikas Samiti Vs. Govt. of NCT of Delhi & Ors.	Mr. Prateek Choudhary, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1&2 Mr. Dinesh Jindal, LO for DPCC Ms. Puja Kalra, Adv. for SDMC Mr. Mohan Singh, Adv. Dr. Sunil Kumar, Adv.
15.	Original Application No. 401/2018 (M.A. No. 928/2018 & M.A. No. 1649/2018)	Praveen & Anr. Vs. MoEF & CC & Ors.	Ms. Savitri Pandey, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Mayank Pandey, Adv. for R-8 Mr. Ankit Verma, Adv. for State of UP Mr. Vibhav Misra, Adv.
CASES AT SR. NO. 16 TO 26 WILL BE TAKEN-UP ON 18.12.2018 FOR HEARING			
16.	Original Application No. 154/2017	Devji Patel Vs. State of Rajasthan	Mr. V. K. Tandon, Adv. (AC) Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-1 & 2 Mr. Divya Prakash Pande, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB Mr. Raghvendra Singh Parihar, Adv. for Noticee
17.	Original Application No. 260/2017 (M.A. No. 1058/2018)	Kiran Singh Vs. Union of India & Ors.	Mr. Vinay Sharma, Adv. for Applicant Ms. Deep Shikha Bharti, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R-2 to 5 Mr. Anand Shri for R-6
18.	Original Application No. 340/2017	Varun Sheokand & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 4 Mr. Krishna Mohan Menon, Adv. for R-5 to 23, 26 to 31 & 33 to 35 Mr. Manoranjan Sharma, Adv. for R-14 Mr. Vikas Negi, Adv. for R-20 Mr. Mohak Bhadana, Adv. for R-24 & 25 Mr. Jeeva Prakash, Adv. for R-32 Mr. B. V. Niren, Adv. for CGWB Mr. Dhruv Pal, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of MP Mr. A. K. Prasad, Adv. for CGSC
19.	Original Application No. 710/2017 WITH	Shailesh Singh Vs. Sheela Hospital & Trauma Centre, Shahjahanpur & Ors.	Ms. Preeti Singh, Adv. for Applicant Mr. Alok Krishan Agarwal, Adv. for R-1 Mr. Mizan Siddiqui, Adv. for R-2 Mr. Swetank Shantanu, Adv. for R-3 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Balendu Shekhar, Adv. Mr. Divya Prakash Pandey, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Naginder Benipal, Adv. for PPCB Mr. Kamal Jeet Singh, AAG for Punjab Mr. Rajkumar, Adv. for CPCB Ms. Sakshi Popli, Adv. for DPCC

			Mr. Pradeep Mishra, Adv. for UPPCB Mr. Mukesh Verma, Adv. for UEPPCB Mr. Himanshu Pal Singh, Adv. Dr. Sandeep Singh, Adv. for State of UP Mr. Tarunvir Singh. Khehar, Adv. for Delhi Police Mr. Rahul Verma, AAG for Uttarakhand Mr. Anant Agarwal, Adv.
20.	Original Application No. 711/2017 (M.A. No.1497/2017 & M.A. No.280/2018) WITH	Shailesh Singh Vs. Kailash Hospital and Heart Institute & Ors.	Ms. Preeti Singh, Adv. for Applicant Mr. Pradeep Mishra, Adv. for UPPCB Mr. Swetank Shantanu, Adv.
21.	Original Application No. 712/2017 WITH	Shailesh Singh Vs. Shri Ganga Charan Hospital (P) Ltd., Bareilly & Ors.	Ms. Preeti Singh, Adv. for Applicant
22.	Original Application No. 713/2017	Shailesh Singh Vs. Katiyar Nursing Home, Hardoi & Ors.	Ms. Preeti Singh, Adv. for Applicant
23.	Original Application No. 718/2017	Anil Kumar Vs. Union of India & Ors.	Mr. Abhishek Sankritik, Adv. for Applicant Mr. Satyalipsu Ray, Adv. for MoEF Mr. Rajesh K. Singh, Adv. for MoEF Mr. Anil Grover, AAG for State of Haryana Mr. Kamal Singh, AAG for State of Punjab Mr. Rahul Verma, AAG for UK Mr. Mukesh Verma, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for R-4 Dr. Sandeep Singh, Adv. for State of UP Mr. Naginder Benipal, Adv. for PPCB
24.	Original Application No. 784/2017	Paryavaran Bachav Samity Vs. Union of India & Ors.	Mr. Daniyal Khan & Mr. Sarim Naved, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Tushar Mehta, ASG with Mr. Parth N. Bhatt, Adv. for R-3 to 5 Mr. Dhruv Pal, Adv. for State of Gujarat Mr. Bhanwar Pal Singh Jadon, Adv. Mr. Pradeep Misra, Adv.
25.	Original Application No. 02/2018 (M.A. No. 190/2018, M.A. No. 191/2018, M.A. No. 192/2018 & M.A. No. 193/2018) (Earlier O.A. No. 273/2016 (SZ))	Sri B. Harshavardhan Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Venkat Reddy, Adv. for R-2 & 3 Dr. Abhishek Atrey, Adv. for MoEF Ms. Sakshi Popli, Adv. for SEIAA, TN Mr. Anubhav Anand Aron, Adv. Mr. G. M. Kawoosa, Adv.
26.	Original Application No. 111/2018	Kachchh Camel Breeders Association Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Adv. for Applicant Mr. Gigi C. George, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Sumit Goel, Adv. for Deendayan Port Trust Mr. Dhruv Pal, Adv. for Gujarat PCB Mr. Rajkumar, Adv. for CPCB Mr. Gautam Singh, Adv. for R-8 & 9 Mr. Maulik Nanavati, Adv.

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